

मेरा अनुमान है कि माननीय सदस्य के विचार में सोहना, नूह, फीरोजपुर, फ़िरका और अलवर होते हुए गुड़गांव और शाहपुर के बीच राष्ट्रीय मुख्य मार्ग संख्या 8, दिल्ली-बम्बई मार्ग का पुराना संरक्षण है जिसमें बाढ़ आती रहती है। अब बाढ़ों से एक-एक नया मोड़ बना दिया गया है और 1 अप्रैल 1968 से उसका रखरखाव राष्ट्रीय मुख्य मार्ग के भाग के रूप में किया जा रहा है। पुराना संरक्षण अब राष्ट्रीय मुख्य मार्ग का भाग नहीं है।

**Leaking of Question paper of Delhi  
Secondary Examination**

7862. SHRI S. S. KOTHARI :  
SHRI JMNA LAL :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that certain Question papers of the Delhi Higher Secondary Examination were leaked out and sold openly :

(b) if so, the steps taken to investigate the leakage and to apprehend the culprits; and

(c) whether there is any proposal to hold the examination in those papers again ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) There is no authentic information in the matter except that an allegation was reported in the press.

(b) The matter has been referred to the police by the Delhi Administration for investigation.

(c) No, Sir.

**Alleged Cheat, Flemming Alexencrone**

7863. SHRI S. S. KOTHARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the C. B. I. has warned the public against the criminal activities of a foreign cheat, Flemming Alexencrone, a Danish citizen who has been in India since April, 1966;

(b) if so, the steps the C. B. I. has taken to apprehend him; and

(c) whether he has any contacts with the officials of Danish Embassy/Consulates ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYACHARAN SHUKLA) : (a) to (c). The Royal Danish Embassy made a request to the Government of India to warn the Indian authorities against one Shri Flemming Alexencrone who has been using the address of the Danish Embassy or its Consulates in India without authorisation. The C. B. I. have issued a warning about the activities of this person to all authorities and State Governments.

**Cambay Port**

7864. SHRI KAMESHWAR SINGH : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that some years back, a report was submitted by a foreign expert on the Cambay Port to the then Bombay Government; and

(b) if so, the broad details thereof?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) and (b). As the executive responsibility for the developments of Ports other than major Ports vests with the State Governments concerned, Govt. of India are not in possession of any such report.

Requisite information is being obtained both from the Gujarat and Maharashtra Governments and will be placed on the Table of the Sabha when received.

**Flying Rates**

7865. SHRI GEORGE FERNANDES : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 5791 on the 29th March, 1968 and state :

(a) whether Government have received any representation from the pilot trainees against the increase in rates for instructional flying; and

(b) if so, the decision taken thereon ?